

**IN THE NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH (COURT- I) CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING
HELD ON **30.04.2024** THROUGH VIDEO CONFERENCING

PRESENT: HON'BLE SHRI. SANJIV JAIN, MEMBER (JUDICIAL)
HON'BLE SHRI. VENKATARAMAN SUBRAMANIAM, MEMBER (TECHNICAL)

APPLICATION NUMBER :
PETITION NUMBER : CP(IB)/165/CHE/2021
NAME OF THE PETITIONER(S) : State Bank of India
NAME OF THE RESPONDENTS : P Danaraj
UNDER SECTION : Sec 95(1) of IBC, 2016

ORDER

Present: Ld. Counsel Shri. T Ravichandran for the Petitioner.

Ld. Counsel Shri. Pranav for the Respondent.

Ld. Counsel for the Respondent is directed to give a brief note giving the status of the action taken by the Personal Guarantor / Respondent.

It is stated that next date before Hon'ble Supreme Court is 13.05.2024.

List the petition for hearing on **11.06.2024**.

Sd/-

(VENKATARAMAN SUBRAMANIAM)
MEMBER (TECHNICAL)

MG

Sd/-

(SANJIV JAIN)
MEMBER (JUDICIAL)